

DIVISION BENCH

O-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/11(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th August, 2021,
10:30 A.M**

Name of the Company	CORPORATION BANK Vs. BANSAL REFINERIES PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

None

ORDER

No representation. List this matter on 01/11/2021.

Parties are directed to complete the e-filing process and ensure their defect free status.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**